

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-205/2013/11386/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dhruvad Kashyap Das,  
Presiding Officer,  
Industrial Tribunal,  
Dibrugarh, Assam.

Dated Guwahati the <sup>23</sup> 23 November, 2023.

Sub: **Commuted leave.**

Ref:- No. ITD.I/2023/952 dated 21.11.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **commuted leave for twenty two days, from 01.12.2023 to 22.12.2023, alongwith station leave permission, from the evening of 30.11.2023, till the morning of 23.12.2023.** Further, you are asked to hand over charge of your Court and Office to the District and Sessions Judge, Dibrugarh, and in her absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-205/2013/11387-11389/A, dated , 23-11-23**

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati- 29, for information. (A copy of the leave application is enclosed herewith).
2. The District and Sessions Judge, Dibrugarh.
- ✓3. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
